

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 265/JPR/2022
IA No. 270/JPR/2023
CP No. (IB)- 14/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

M/s SU 1 Capital Pvt. Ltd.

...Financial Creditor/Applicant

Versus

M/s GRD Trucks Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -


For the Applicant : Prabhash Sharma, Adv.
Vijay Kishor Saxena, Liquidator

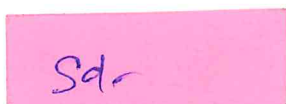
For the Respondent : Jatin Chawla, Adv.

ORDER

IA No. 265/JPR/2022
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Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the applicant.
Mr. Jatin Chawla, Adv. appearing on behalf of the respondent. Mr. Vijay Kishor
Saxena, Liquidator present in person. Pleadings are complete in these IAs. List
the IAs on 11.03.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 07, 2024

HK